

approval of sponsored serials for the Door-darshan;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check recurrence of such irregularities?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAD):

(a) Yes, Sir.

(b) and (c). Communication of the final results regarding the proposals received under the sponsorship scheme of October, 1990 has been kept in abeyance as the matter has been referred to the CBI.

Violation of Safety Requirements

8754. SHRI GURUDAS KAMAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Continental Airlines Airtaxi service, Bombay is flouting air safety regulations;

(b) if so, the details thereof; and

(c) the remedial steps proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). A few procedural lapses have been observed in reporting/recording defects, certification of daily inspection, rendering of proper certification for acceptance of aircraft by pilot, carrying adequate crew and adhering to proper procedure for refuelling. The operator has been warned to rectify the lapses. Regular surveillance checks are being done by DGCA to ensure compliance.

Deepa Sea Fishing

8755. SHRI R. SURENDER REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Food and Agriculture Organisation of the United Nations has reported on the Indian deep sea fishing industry that the majority of enterprises lacked financial stability;

(b) whether the organisation submitted its report to the Government;

(c) if so, the salient features of the reports; and

(d) whether the Government propose to implement the suggestions made by the organisation?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b). No, Sir.

(c) and (d). Do not arise.

Suspension of Loan by World Bank for Power Sector

8756. SHRI RAM KAPSE: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the World Bank has suspended loans to power sector;

(b) if so, the reasons therefore; and

(c) the reaction of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CON-

VENTIONAL ENERGY SOURCES (SHRI KALP NATHRAI): (a) to (c). World Bank has not suspended lending to the Power Sector. However, in two projects, namely Upper Indravati Hydroelectric Project and U. P. Power Project, disbursements have been suspended on account of failure of project authorities to comply with covenants entered into with the Bank.

400 K. V. Power Line

8757. SHRI RAMA KRISHNA KONATHALA:
SHRI M. G. REDDY:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to lay 400 K. V. power line with the assistance of World Bank by the Delhi Electric Supply Undertaking; and

(b) if so, the details thereof and the conditions laid by the World Bank in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATHRAI): (a) DESU is constructing a 400 KV Transmission Ring around Delhi. The project is entirely funded from domestic sources in view of the cancellation of the World Bank loan.

(b) Does not arise in view of the reply to part (a) above.

Technology for Preservation of Food Commodities

8758. SHRI S. B. THORAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of the effective measures taken/proposed to evolve a viable technology for preservation of poultry, meat and meat products, frozen sea food, frog legs or spices etc;

(b) whether food irradiation is feasible as a viable alternative for food preservation with distinct advantage; and

(c) the other steps Government propose to take for preservation of food commodities?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

(a) to (c). Various technologies for preservation of poultry, meat and meat products, frozen sea foods, frog legs or spices etc. that are in commercial use in the country have either been developed or imported. While the irradiation technology for preservation of certain agricultural products/food products are in use in some foreign countries and are claimed to be viable alternative, economic viability and market acceptability of such products have not been yet established in the country. The Government continues to support R&D efforts for developing cost effective technologies for preservation of various food products and the industry have been allowed to import technology under the liberalised Industrial Policy.

Diversions of Funds by State Electricity Boards

8759. DR. P. R. GANGWAR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether any instances have come to the notice of the Government whereby funds allocated for State Electricity Boards have been diversified;